

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BBT ELEVATED ROAD PRIVATE LIMITED Date of Commencement of Liquidation: 16-03-2026; List of Stakeholders as on Date: 15-05-2026; Name of IP: Mr. Pratim Bayal; Process Number: 1; Last 5 digit of registration number: 12385

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	2970767288	1	2970767288	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	199430455	1	115875809	0	0	83554646	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	3	3418666	3	2688829	0	0	729837	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	6988045065	7	2420086	0	5495394048	1490230931	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		15	10161661474	12	3091752012	0	5495394048	1574515414	